

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1301  
ANSWERED ON:03.03.2011  
NEW CATERING POLICY  
Singh Shri Ganesh

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Railways are aware of the fact that a large number of vendors have been rendered jobless at various railway stations of the country due to implementation of New Catering Policy;and

(b) if so, the steps taken by the Railways so far to make alternative jobs available for such vendors?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): Vendors are engaged by the licensee on their own terms and conditions. Railways do not have any contractual relations with the vendors appointed by the licensees, both erstwhile and present. Further, as per Catering Policy 2010 all existing operationalised catering licenses for minor units have been permitted renewal, subject to satisfactory performance and payment to all dues, which will take care of interests of such vendors.

(b): Does not arise.